are being allotted for irrigation works in that State during the current year; and

(b) if so, the amount thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). An outlay of Rs. 16 crores for major and medium irrigation schemes and Rs. 28 crores for minor irrigation schemes has been approved for 1967-68 for U.P. The State Government has requested for allotment of additional funds amounting to Rs. 4 crores for minor irrigation schemes during the current year. The matter is under consideration of the Ministry Food, Agriculture, Community of Development and Cooperation.

## Assistance to U.P.

**7903.** Shri Vidya Dhar Bajpai: Wili the Minister of Finance be pleased to state:

(a) the amount allocated to the Uttar Pradesh Government out of Rs. 98 crores of additional Central assistance provided for 1967-68;

(b) the schemes on which the additional allocation will be spent; and

(c) the details thereof?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) The amount of Rs. 98 crores consists of Rs. 55 crores for State Plans, Rs. 38 crores, for assistance to Scarcity affected States and Rs. 5 crores for purchase of debentures of Cooperative Land Mortgage Banks, as indicated in the Supplement to the Explanatory Memorandum on the Central Budget laid before Parliament.

Out of the additional Plan assistance of Rs. 55 crores. Rs. 8 crores have been allotted to Uttar Pradesh. The distribution of scarcity relief assistance will depend upon the requirements from time to time und no State-wise allocation can be made in advance. As regards the sum of Written Answers

Rs. 5 crores for debentures of Land Mortgage Bank, no State-wise distribution has so far been made.

(b) and (c). The additional Plan assistance of Rs. 8 crores indicated above is for the State Plan as a whole and is not related to specific schemes.

## Allocations to U.P. in First Year of Fourth Plan

**7904. Shri Vidya Dhar Bajpai: Will** the Minister of **Planning** be pleased to state:

(a) the amount of allocations made for U.P. during the first year of the Fourth Five Year Plan for implementation of the scheme under the said Plan; and

(b) the amount actually paid to U.P. out of this allocation during the above period?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) and (b) Against an allocation of Central assistance of Rs. 90.29 crores for the States's Annual Plan 1966-67, the actual release amounted to Rs. 86.83 crores. In addition, a grant of Rs. 1 crore was paid provisionally for Rural Water Supply Programme in the drought affected areas of Uttar Pradesh.

## Medical Education and Training in Uttar Pradesh

7905. Shri K. N. Pandey: Will the Minister of Health and Family Planning be pleased to state:

(a) the total amount granted to the Government of Uttar Pradesh for the Centrally-sponsored scheme under the Head—Medical Education and Training during 1966-67; and

(b) the manner in which the amount was utilised by the State during the above period?

The Deputy Minister in the Ministry of Health and Family